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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.14/BB/ 2017	-	Hearing	230/ 232	Darshita India Happy Homes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Asst 9482848179	Petitioner	
2	Nasir kumar Asst	OL	

**ORDER**

Counsel for petitioner is present. OL filed application bearing OLR No.118/17 for appointment of Chartered Accountant for scrutiny of books of accounts and records of the Transferor Company. Counsel for petitioner has no objection for appointment of Chartered Accountant by the OL among panel maintained by his office and petitioner to meet the fees payable to the Chartered Accountant. Counsel for petitioner also filed memo enclosing paper publication and also proof about service of notice on the authorities RD and ROC not filed report so far. For filing reports if any list it on 11/10/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**